

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF INTEGRATED CAPITAL SERVICES LIMITED

Registered Office: FF - 3, Stutee Building, Karol Bagh, New Delhi-110005.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Limited ("Manager to the Offer") on behalf of the Acquirer, Deora Associates Private Limited having its Registered Office at EC-13, Inderpuri, New Delhi-110012 (Referred to as the "Acquirer"), in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on October 20, 2006 and the Corrigendum to the Public Announcement published on June 14, 2007 and Letter of Offer dated June 14, 2007.

1. Name of the Target Company : **Integrated Capital Services Limited**
2. Name of Acquirer : **Deora Associates Private Limited**
3. Name of Manager to the Offer : **Chartered Capital And Investment Limited**
4. Name of Registrar to the offer : **Skyline Financial Services Private Limited**
5. **Offer Details :**
- a) Date of Opening of the Offer : **Thursday, June 21, 2007**
- b) Date of Closure of the Offer : **Tuesday July 10, 2007**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 3.75		Rs. 3.75	
2.	Shareholding of Acquirer before MOU/PA/ Preferential allotment	No. of Shares	%	No. of Shares	%
		NIL	NIL	NIL	NIL
3.	Shares agreed to acquire by way of SPA	No. of Shares	%	No. of Shares	%
		21,06,270	64.81	21,06,270	64.81
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		6,50,000	20.00	3,97,830	12.24
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 24,37,500.00		Rs 14,91,862.50	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer 2+3+4+6)	No. of Shares	%	No. of Shares	%
		27,56,270	84.81	25,04,100	77.05
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		8,13,000 (25.02%)	4,93,730 (15.19%)	8,13,000 (25.02%)	7,45,900 (22.95)

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of Deora Associates Private Limited, having its Registered Office at EC-13, Inderpuri, New Delhi-110012 i.e Acquirer accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer under the Regulations.

 **Issued by Manager to the Offer on behalf of Acquirer: Chartered Capital And Investment Limited**
13, Community Centre, East of Kailash, New Delhi - 110065. Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491
Place: New Delhi E-mail: charteredcapital@gmail.com, delhi@charteredcapital.net Contact Person: **Mr. Priyaranjan**
Date : 07.08.2007